

S.No.1

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
09-05-2024 AT 10:30 AM**

**CP No. 38/2006
TP No. 07/HDB/2016
AND
Contempt. P (CA) 3/2023 in CP No. 38/2006
TP No. 07/HDB/2016
u/s. 397/398 of Companies Act, 2013**

IN THE MATTER OF:

Mr. Vijay Kumar Goyal & 3 Others

...Petitioner

AND

Krishna Metal Industries Pvt Ltd & 4 Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

Contempt. P (CA) 3/2023

Learned Counsel Mr Y Suryanarayana, for contemnors and along with the contemnors present physically.

Learned Counsel Mr Y Suryanarayana submits that the order under contempt has been complied with by the parties and compliance memo has been filed on 08.05.2024.

Learned Counsel also undertakes to file affidavit of compliance of the contemnors.

Hence, for orders on **31.05.2024**.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)